

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

30

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.401/9/HDB/2019
NAME OF THE COMPANY	Pioneer Torsteel Mills Pvt Ltd
NAME OF THE PETITIONER(S)	A&A International Trading Pvt Ltd
NAME OF THE RESPONDENT(S)	Pioneer Torsteel Mills Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
JV RAVI SANKAR	Advocate	ranisankar888JV@gmail.com 888 5356 880	

**ORDER**

**Advocates abstained from attending the Tribunal today.**

**Today matter is listed for filing counter / reply on payment of cost of Rs. 500/-.**

**Hence matter is ordered to be listed on 19.09.2019.**

  
**Member (T)**

**Binnu**

  
**Member (J)**